

July 03, 2008

## Scheduled Banks' Statement of Position in India as on Friday, June 20, 2008

								(Amou	unt	in Rupees cro	ore)		
		<u>Sche</u>		led Commercial Banks including RRBs)			All Scheduled Banks (SCBs)						
I	Liabilities to the Banking System (A)	<u>22.06.2007</u>	<u>06.06.2008</u>	*	<u>20.06.2008</u>	*	<u>22.06.2007</u>	<u>06.06.2008</u>	*	<u>20.06.2008</u>	*		
	a) Demand & time deposits from banks	33070.11	43006.70		41333.42		35967.85	46888.40		43178.97	**		
	b) Borrowings from banks	27099.54	27094.74		24832.42		27158.39	27100.45		24846.90			
	<ul> <li>c) Other demand &amp; time liabilities</li> </ul>	15590.28	22920.90		22931.00		15590.61	22924.13		22934.23			
П	Liabilities to Others (A)	10000.20	22320.30		22301.00		10000.01	22324.10		22304.20			
	a) Deposits (other than from banks)	2666724.24	3256979.03		<u>3249776.16</u>		2750356.15	3362405.78		3354108.74			
	i) Demand	387832.73	455348.50		448248.92		397391.41	467403.40		460077.45			
	ii) Time	2278891.51	2801630.53		2801527.24		2352964.74	2895002.38		2894031.29			
	b) Borrowings @	82851.83	108947.28		104840.11		84456.14	109985.11		105702.86			
	c) Other demand & time liabilities	220285.82	294542.49		294646.55		223235.03	297673.93		297801.32			
≡	Borrowings from RBI (B)	<u>100.90</u>	<u>527.85</u>		<u>1612.14</u>		<u>113.90</u>	<u>534.85</u>		<u>1612.14</u>			
	Against usance bills and / or promissory Notes	0	0		0		0	0		0			
IV	<u>Cash</u>	<u>16084.53</u>	<u>19889.90</u>		<u>19774.18</u>		<u>16640.39</u>	<u>20459.16</u>		<u>20349.70</u>			
V	Balances with RBI (B)	<u>180600.51</u>	<u>281242.01</u>		<u>281399.43</u>		<u>186707.68</u>	<u>290785.80</u>		<u>290469.30</u>			
VI	Assets with Banking System												
	a) Balances with other banks												
	i) In current accounts	12084.70	13723.74		13512.47		13546.77	15232.31		15112.56			
	ii) In other accounts	15233.13	20171.81		20218.02		18835.82	23947.96		24203.71			
_	b) Money at call & short notice	12343.67	15143.94		12544.97		15917.26	20514.57		18009.75			
	<ul> <li>c) Advances to banks(i.e., due from banks)</li> </ul>	3678.07	3336.05		3280.71		4331.81	4068.16		4012.39	£		
	d) Other assets	21568.12	36540.56		38292.09		22301.43	37292.11		38974.38			
VII	Investments (at Book Value )	<u>841198.90</u>	<u>1026355.10</u>		<u>1007948.03</u>		<u>870158.57</u>	<u>1062984.79</u>		<u>1044695.34</u>			
	a) Central & State Govt.securities+	826124.79	1007068.74		988725.60		854028.26	1042622.52		1024452.94			
	b) Other approved securities	15074.11	19286.36		19222.43		16130.31	20362.27		20242.40			
VIII	Bank credit (Excluding inter- bank advance)	<u>1894841.37</u>	<u>2380417.70</u>		<u>2392447.42</u>		<u>1972203.67</u>	<u>2463483.32</u>		<u>2474596.34</u>			
	a) Loans, cash credits & overdrafts \$	1818307.93	2271357.21		2293120.30		1894139.57	2352601.59		2373537.80			
	b) Inland bills purchased	11100.93	12785.35		11702.74		11432.23	13141.98		12060.25			
	c) Inland bills discounted	30268.91	45922.60		42838.96		30891.73	46813.64		43646.61			
	d) Foreign bills purchased	12824.99	19388.17		16875.45		12849.45	19433.13		16920.49			
	e) Foreign bills discounted	22338.61	30964.37		27909.97		22890.69	31492.98		28431.19			

Notes :

- \* Provisional figures incorporated in respect of such banks as have not been able to submit final figures.
- (A) Demand and Time Liabilities do not include borrowings of any Scheduled State Co-operative Bank from State Government and any reserve fund deposits maintained with such banks by any co-operative society within the areas of operation of such banks.
- \*\* This excludes deposits of Co-operative Banks with Scheduled State Co-operative Banks. These are included under item II (a).
- @ Other than from Reserve Bank, National Bank for Agriculture and Rural Development and Export Import Bank of India.
- (B) The figures relating to Scheduled Commercial Banks' Borrowings in India from the Reserve Bank and balances with the Reserve Bank are those shown in the statement of affairs of the Reserve Bank. Borrowings against usance bills and/ or promissory notes are under Section 17(4)(c) of the Reserve Bank of India Act, 1934.
- £ This excludes advances granted by Scheduled State Co-operative Banks to Co-operative banks. These are included under item VIII (a).
- + Includes Treasury Bills, Treasury Deposits, Treasury Savings Certificates and postal obligations.
- \$ Includes advances granted by Scheduled Commercial Banks and State Co-operative Banks to Public Food Procurement Agencies viz. Food Corporation of India, State Governments and their agencies under the Food Consortium.

Food Credit Outstanding as on								
	(Rupees in Crores)							
Date	22.06.2007	06.06.2008	20.06.2008					
Scheduled Commercial Banks	43956.17	49237.37	50146.79					
State Co-operative Banks	2905.00	3405.00	3405.00					

The expression 'Banking System' or 'Banks' means the banks and any other financial institution referred to in subclauses (i) to (vi) of clause (d) of the explanation below Section 42(1) of the Reserve Bank of India Act, 1934.

> Ajit Prasad Manager

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